

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
Principal Bench, New Delhi

Original Application No. 612/2022

Subhender

Applicant

Versus

State of Haryana

Respondent

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Dated: 06.11.2023
Place: Panipat


Chief Engineer/PTPS
HPGCL, Panipat

M.K. Aggarwal
CE/PTPS



No. 1016 / CMDP-II / PTPS Dated: 06/11/2023

To

The Registrar
National Green Tribunal
New Delhi.

Subject: Reply in the matter of Original Application No. 612/2022: Subhender Applicant Versus State of Haryana Respondent, in compliance of Hon'ble National Green Tribunal Order dated

Ref: Hon'ble NGT order dated 06.09.2023

PTPS (HPGCL) has been directed to file additional reply giving details regarding generation and disposal of fly ash including legacy fly ash during the last three years, plantation carried out, Utilization of land reclaimed with disposal of legacy fly ash, CER activities undertaken and Action Plan with specific timelines for complete disposal of legacy fly ash.

The requisite reply is as under:

A) Ash generation data, ash disposal data including legacy ash for last three financial years is as under:

Sr. No.	Financial Year	Total Ash Generated (Lakh MT)	Total Ash utilized (Lakh MT)		Total Ash utilized (%)	
			Total Ash Utilization including legacy ash (LMT)	Legacy Ash utilized (LMT)	Total Ash Utilized including legacy ash (%)	Legacy Ash Utilized (%)
1	2020-21	3.23	32.35	29.12	999.30	901.54
2	2021-22	7.55	82.51	74.96	1092.10	992.84
3	2022-23	12.77	64.48	51.71	504.98	404.93
4	2023-24 upto Sept	6.08	20.37	14.29	334.69	235.03

As per MoEF&CC gazette notification dated 31.12.2021, every coal based thermal power plant shall be responsible to utilize 100 percent (fly ash and bottom ash) generated during that year, however, in no case shall utilization fall below 80 percent in any year, and the thermal power plant shall achieve average ash utilization of 100 percent in a three years cycle. As evident from the above table, the legacy ash utilization in last three financial years is ranging from 900 to 400 percent. Further, the legacy ash was 350 L MT as on 01.04.2016 which has been reduced to 118 L MT, as on 30.09.2023 within a time span of 7 years & 6 months.

B) Plantation carried out:

Total number of trees planted by PTPS (HPGCL) till date is around 98000 of various species like Neem, Arjun, Jamun, Peepal, Siris, halasina, Kigelia etc. Plantation drive is being organized at different times of the year in & around the plant area.

C) Utilization of land reclaimed with disposal of legacy fly ash:

S. No.	Ash Dyke	Ash Disposal	Area (in Acres)	Quantity of Ash stored as on 30.09.2023	Proposed use after disposal of legacy ash
1	A	Unit 1 to 5	600	95.11	Solar Plant
2	B	Unit-6	100	21.82	For ash disposal of Unit-6
3	C	Unit-7 & 8	100	1.67	For ash disposal of Unit-7 & 8

Presently, pond ash is being lifted simultaneously from all the three ash dykes of PTPS, Panipat. It is proposed that after disposal of pond ash from Ash dyke-A, a solar plant will be installed over this area. Ash dyke-B & C will be kept for disposal of Unit-6 and Unit 7 & 8 respectively.

D) CER (Corporate Environmental Responsibilities)/CSR(Corporate Social Responsibilities) undertaken:

- 1) Renovation work of the building of Govt. Sanskriti Primary School, Village Jattal (Panipat) has been carried out in the financial year 2022-23 with financial implication of **Rs. 80 Lakhs**.
- 2) Technical training to the students of ITI (Industrial Training Institutes) is being provided under skill development apprenticeship program. Around **Rs 1.05 Crores** have been spent by PTPS (HPGCL) for this activity in last three financial years. The expenditure details are as under:

S. No.	Financial Year	Expenditure carried out
1	2020-21	Rs 48,17,215/-
2	2021-22	Rs 44,22,049/-
3	2022-23	Rs 12,89,333/-
Total		Rs 1,05,28,597/-

- 3) Regular medical health check-up camps for the residents of the neighbouring villages are organised.

E) Action Plan for disposal of pond ash stored in the ash dykes with specific timelines :

1. The details of MOUs signed with M/s Shree Cement and NHA1 for lifting of the ash are as below :

Sr. No.	Name of the Project	Quantity Allocated (in LMT)	Quantity Lifted till 30.09.2023 (in *LMT)	Quantity to be Lifted (in LMT)	Completion date
1	Shree Cement	160.5	3.61	156.39	05.06.2030
2	Shree Cement	23.5	1.66	21.84	14.04.2027
3	DAK Pkg-1	66	22.18	43.82	17.02.2024
4	DAK Pkg-2	38.5	11.56	26.94	17.02.2024
5	DAK Pkg-3	55	4.45	50.55	17.02.2024
6	DAK Pkg-4	66	32.76	33.24	06.07.2023
7.	Gohana-Sonepat	26.84	19.69	7.15	04.02.2024
8	Bawana-Barwasni	19.8	3.90	15.9	22.03.2024
9	NH-44 widening	26.4	0	26.4	24.05.2023
	Total	482.04	99.81	382.23	

2. As per MoEF&CC gazette notification dated 31.12.2021, the legacy ash is to be utilized progressively by the thermal power plants in such a manner that the utilization of legacy ash shall be completed within ten years from the date of publication (31.12.2021) i.e. till 30.12.2031. Presently, 8000-10000 MT per day of ash is being lifted from the ash dykes by above mentioned projects proponents since Aug 2022.
3. From the above data it is submitted that the entire pond ash stored in the ash dykes will be utilized completely within 3-4 years because the demand of the ash is about 382 Lakh MT against the available quantity of 118 Lakh MT in ash dykes.



Chief Engineer/PTPS
HPGCL, Panipat